Annexure-7
Name of the corporate debtor: ADMART PRIVATE LIMITED Date of commencement of liquidation: 28.04.2022 List of stakeholders as on: 07.07.2022

	List of other stakeholders, if any (other than financial creditors and operational creditors) NIL (Amount in ₹)														
	Name of stakeholde r	8 .	Identificati o n No.		Details of claim admitted						Amount of contingen t			Amount of claim under	
•		(preference shareholder s / equity shareholder s / partners / others)		receip	Amoun t	Amount of claim admitte d	e of claim	covered by lien or attachmen t	attachmen t	covered by guarante e	% share in total amount of	claim	mutual	claim rejecte d	verificatio n
	NIL														

Remarks , if any